## Central Administrative Tribunal Principal Bench: New Delhi

OA No.2395/94

New Delhi this the 27th day of Nov. 1995.

Hon'ble Shri S.R.Adige, Member (A)

Hon'ble Shri D.C. Verma, Member (J)

Constable Kaptan Singh No.6194/DAP Coy No.2 1st Bn.Kingsway Camp

Delhi

(By Advocate: Shri R.L.Sethi)

...Applicant

Versus

1. Commissioner of Police PHQ, I.P.Estate New Delhi - 110 002.

2. The Addl. Commissioner of Police New Delhi District Parliament St. New Delhi.

... Respondents.

(By Advocate: Shri Amresh Mathur)

## ORDER (Oral)

Hon'ble Shri S.R.Adige, Member (A)

In this application, Kaptan Singh, a constable of Delhi Police, has prayed for a direction to the respondents to consider him for promotion from the date his junior was promoted to the post of Head Cosntable with effect from 8.2.85 alongwith all consequential benefits.

- 2. We have heard Shri R.L.Sethi for the applicant and Shri Amresh Mathur for the respondents.
- 3. Both counsel argue that this OA can be disposed of with a direction to the respondents to consider the applicants for being sent on the next training course prior to being brought on to the promotion list, and if the applicant is successful in that course, the DPC should consider him for promotion to the post of Head Costable, in accordance with the rules and the relevant instructions in the subject.
- 4. This OA is disposed of accordingly. No costs.

(D.C.Verma)

\D.C., CL.

Member (J)

(S.R.Adige)

Member (A)

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